

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 275 of 2013

Dated : 1st May, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Mangalore Electricity Supply Co. Ltd. ... Appellant(s)

Versus

M/s. AMR Power Pvt. Ltd. & Anr. ... Respondent(s)

**Counsel for the Appellant(s) : Mr. S.S. Naganand, Sr. Adv.
Mr. Raghavendra S. Srivastva**

**Counsel for the Respondent(s) : Mr. Basava Prabhu Patil, Sr. Adv.
Mr. B.Subrahmanya Prasad
for R.1**

ORDER

We have heard Mr. Basava Prabhu Patil, the learned Senior Counsel for the Respondent for some time.

Post the matter for further submissions on **29.05.2014 at 12.30 p.m.**

**(Rakesh Nath)
Technical Member
Ts/kt**

**(Justice M. Karpaga Vinayagam)
Chairperson**